

SL.No.8

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 23.05.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>Rst. A (CA)/5/2023 in CA No.18/97/HDB/2018</b>
<b>NAME OF THE COMPANY</b>	<b>Venkateshwara Sugar Industries Pvt Ltd &amp; 2 others</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Chadalavada Krishna Murthy</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Venkateshwara Sugar Industries Pvt Ltd &amp; 2 others</b>
<b>UNDER SECTION</b>	<b>97</b>

**ORDER**

**Rst. A (CA)/5/2023**

Mr. Y. Suryanarayana takes notice on behalf of the Respondents and seeks time to file Vakalath and Counter. Post on 31.05.2023.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**